

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 504/TT/2019

Subject	:	Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for the assets under Eastern Region Strengthening Scheme-VI in Eastern Region.
Date of Hearing	:	22.7.2020
Coram	:	Shri I. S. Jha, Member Shri Arun Goyal, Member
Petitioner	:	Power Grid Corporation of India Limited
Respondents	:	Bihar State Power (Holding) Company Limited & 5 others
Parties present	:	Shri S.S. Raju, PGCIL Shri A.K. Verma, PGCIL Shri B. Dash, PGCIL

Record of Proceedings

The matter was heard through video conference.

2. The representative of the Petitioner submitted that the instant petition is filed for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period for 2 nos. 400 kV line bays at Muzaffarpur Sub-station for termination of Muzaffarpur (PG)-Darbhanga (TBCB) 400 kV D/C (Triple Snowbird) line under "Eastern Region Strengthening Scheme-VI" in Eastern Region.

3. The representative of the Petitioner submitted that the instant bays were completed on 31.8.2016. However, the COD of the instant bays was approved as 21.4.2017 matching with the COD of the associated Muzaffarnagar-Darbanga Transmission Line. The expenditure of the instant bays up to COD admitted in order dated 1.9.2017 in Petition No. 209/TT/2016 was ₹1021.95 lakh against which ₹869.32 lakh has been claimed in the instant petition. Additional Capital Expenditure of ₹593.85



lakh was admitted by the Commission for the 2014-19 tariff period against which Additional Capital Expenditure of ₹485.37 lakh has been claimed in the instant petition and the total cost is within the RCE cost. He submitted that the information sought through Technical Validation letter has been filed vide affidavit dated 5.5.2020.

4. In response to a query of the Commission regarding higher completion cost of the project, the representative of the Petitioner submitted that the total projected completion cost as on 31.3.2024 is ₹1615.80 lakh which is within the RCE cost of ₹1656 lakh. He further submitted that the increase in cost with respect to FR cost of ₹1250 lakh was mainly on account of variation in quantities of civil items consumed, variation between the FR cost of various equipment and the actual rates obtained through competitive bidding and revision in entry tax rates in Bihar.

5. After hearing the Petitioner, the Commission reserved order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

